year 1983-84 is estimated at 26.04 lakh tonnes.

(b) Some of the special measures which have been taken by the Government to increase the production of fish during the current financial year are as follows:

(i) Augmentation of deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels;

(ii) providing 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels;

(iii) providing loans on soft term for purchase of deep sea fishing vessels through the Shipping Development Fund Committee;

(iv) enforcing obligatory purchase of deep sea fishing vessels under the pr6gramme of charter of foreign fishing vessels;

(v) two minor fishing harbours and 12 small landing centres have been sanctioned. These would accommodate about 1000 mechanised boats and' 3800 traditional boats;

(vi) During the period 1st August to 15th September 1984, a special drive was launched to stock with fish seed all the water bodies (about 62,729 ha) developed by the Fish Farmers' Development Agencies during 1983-84 in the country;

(vii) A special drive for stocking at least two reservoirs in each of the 12 States of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal was launched during November, 1984;

(viii) Various components viz. distribution of free input minikits, additional extension support to the FFDA farmers, organising fish farmers meet (mela) at the time of harvesting have been included unde" FFDA programme for raising the productivity and production of the FFDA waters during the current financial year; and

(ix) funds were released for programmes on fish seed production to the States and to the State Farms Corporation of India.

किसानों को बिजली की पूर्ति

560. **श्री रामचन्द्र विकल** : क्या **सिचाई और विद्युत मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार किसानों को बिजली की पर्याप्त पूर्ति करने के लिये कोई विशेष कदम उठा रही है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिचाई और विद्युत मंत्री (श्री बी० शंकरानन्द) : (क) से (ग) सरकार ने पहले ही मार्गदर्शी सिद्धान्त जारी कर दिए हैं जिसके अनुसार विद्युत की कमी के दौरान कृषि को विद्युत सप्लाई की अनिवार्य श्रेणी में रखा गया है । कृषि को विद्युत सप्लाई करने मे प्राथमिकता देने के लिए राज्यों को समय-समय पर अनुदेश भी जारी किए जाते हैं । चूंकि राज्य में विद्युत का वितरण राज्य सरकार के अधीन है इसलिए विद्युत की उपलब्धता को मद्देनजर रखते हुए राज्य सरकार विभिन्न श्रेणियों के उपभोक्ताओं के लिए विद्युत सप्लाई की मात्रा के संबंध में निर्णय करती है ।

किसानों को सस्ती दरों पर बिजली की पूर्ति

561. **श्री रामचन्द्र विकल** : क्या **सिचाई और विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिचाई के प्रयोजनों के लिये किसानों को सस्ती दरों पर बिजली की पूर्ति करने का एक प्रस्ताव सरकार के पास है;

(ख) यदि हां, तो उसका ब्यौरा क्या है और इसे कब तक अमल म लाने की संभावना है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिंचाई और विद्युत मंत्री (श्री बी० शंकरानन्द) : (क) केन्द्रीय सरकार के पास इस प्रकार का कोई प्रस्ताव नहीं है।

(ख) प्रश्न नहीं उठता ।

(ग) बिजली की सप्लाई के टैरिफ सम्बन्धी निर्णय राज्य विद्युत बोर्डों/राज्यों के विद्युत विभागों द्वारा किए जाते हैं ।

गेहूं का वसूली मूल्य

562. **श्री रामचन्द्र विकल :** क्या कृषि और ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार गेहूं का वसूली मूल्य बढ़ाने का विचार रखती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

कृषि और ग्रामीण विकास मंत्री (श्री बूटा सिंह) : (क) से (ग) 1985-86 के विपणन मौसम के लिए गेहूं की मूल्य नीति पर सरकार सक्रिय रूप से विचार कर रही है ।

Cauvery water dispute

565. SHRI R. RAMAKRISHNAN: SHRI M. KADHARSHA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the long pending Cauvery water dispute between Tamil Nadu and Kerala has been resolved; and

(b) if not, what steps Government propose to take in the matter?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b) At the Chief Ministers' meeting" convened by the Centre in April 1983 of the Cauvery basin States, *viz.* Karnataka, Kerala, Union Territory of Pondicherry and Timl Nadu, where* Tamil Nadu was represented by Minister for Electricity, at the initiative of Chief Minister, Karnataka, it was decided that the States, especially Tamilnadu and Karnataka would resume bilateral discussions to arrive at a mutual understanding and the officers of the concerned States would meet and come to an understanding about the availability of waters and savings to be effected in the present uses. It was also decided that further meeting of Chief Ministers may be convened by Centre after bilateral discussions. In pursuance of this, the Chief Ministers of Karnataka and Tamilnadu met informally only in January, 1984 and decided that as soon as mutual exchange of data is completed they would hold further discussions. As per information furnished by Karnataka, the Chief Ministers of Karnataka and Tamilnadu have not concluded their discussions.

Setting up of Horticulture and Forest Universities in Himachal Pradesh

564. SHRIMATI KRISHNA KAUL: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government have approved the setting up of a Horticulture and a forest University at Solan in Himachal Pradesh;

' (b) if not, the reasons therefor; and

(C) by when Government intend to fulfll this long awaited need of the people of Himachal Pradesh?